

DIVISION BENCH

ITEM NO.107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.73/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S ARORA IRON & STEEL ROLLING MILLS PVT LTD V/S M/S JKEW FORGINGS LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Operational Creditor

Sh. Yash Tandon, Adv.

: For the Corporate Debtor

ORDER

- 1. None present for the Operational Creditor. However, Ld. Counsel representing the Corporate Debtor is present physically, who states that the counter affidavit has already been filed with advance copy already given to the other side.**
- 2. Since there is no representation today on behalf of the Operational Creditor, therefore in the interest of justice, the matter is adjourned for further hearing on 30th August, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*